

GOVERNMENT OF INDIA  
MINISTRY OF URBAN DEVELOPMENT

LOK SABHA  
UNSTARRED QUESTION NO. 2821  
TO BE ANSWERED ON MAY 11, 2016

FIXING TENURE OF MUNICIPAL AUTHORITIES

No. 2821

SHRI D.K. SURESH:

Will the Minister of URBAN DEVELOPMENT be pleased to state:-

- (a) whether the Government has received any proposal seeking fixed tenures for Mayors and Municipal Commissioners to ensure better urban Governance;
- (b) if so, the details thereof;
- (c) whether the Government is considering the said proposal; and
- (d) if so, the details thereof and if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE IN  
THE MINISTRY OF URBAN DEVELOPMENT  
(SHRI BABUL SUPRIYO)

(a)& (b): Yes. Madam. A representation on behalf of the All India Council of Mayors regarding making provisions for a fixed tenure of five years for Mayors, was received.

(c)&(d): Urban Development is a State subject and Government of India only facilitates the State Governments and ULBs through various programmes, schemes and guidelines. Matters relating to tenure of Mayors rest with State Governments.

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